

INFORMATION OF FOOD SAFETY AND STANDARDS AUTHORITY

UNDER SECTION 4(1) (b) OF THE RIGHT TO

INFORMATION ACT, 2005

Sec 4 (1) b (i) Particulars of Organization, Functions and Duties

The Food Safety and Standards Authority of India (FSSAI)

has been established under Food Safety and Standards Act, 2006 which consolidates various acts & orders that have hitherto handled food related issues in various Ministries and Departments. FSSAI has been created for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import to ensure availability of safe and wholesome food for human consumption

Establishment of the Authority

Ministry of Health & Family Welfare, Government of India is the Administrative Ministry of FSSAI. The Chairperson and Chief Executive Officer of Food Safety and Standards Authority of India (FSSAI) are appointed by Government of India. The Chairperson is in the rank of Secretary to Government of India.

As per provision of Food Safety and Standards Act, 2006, the Headquarter of the Food Authority is located at New Delhi whereas Regional Offices and Laboratories are located at following places -

1. Regional Offices:

- (i) Northern Region- New Delhi.
- (ii) Western Region-Mumbai
- (iii) Southern Region-Chennai
- (iv) Eastern Region -Kolkata
- (v) North Eastern Region-Guwahati

2. Sub- Regional Offices:

- (i) Cochin
- (ii) Tuticorin

3. Laboratories:

- (i) Central Food Laboratory, Kolkata.
Extension Centre- Central Food Laboratory, Raxaul, Bihar.
- (iii) Food Research and Standardisation Laboratory, Ghaziabad.
Extension Centre- Food Research and Standardisation Laboratory,
Sonauli, U.P.
- (iii) Central Food & Drug Laboratory, Mumbai

Duties and functions of Food Authority

Duties and functions of Food Authority are enumerated under Section 16 of Food Safety and Standards Act, 2006. FSS Act, 2006 has already been uploaded on FSSAI's website. However, the same are summarised below:

(1) The duties of the Food Authority are to regulate and monitor the manufacture, processing, distribution, sale and import of food so as to ensure safe and wholesome food.

(2) The Food Authority may by regulations specify -

(a) the standards and guidelines in relation to articles of food and specifying an appropriate system for enforcing various standards notified under FSS Act, 2006;

(b) the limits for use of food additives, crop contaminants, pesticide residues, residues of veterinary drugs, heavy metals, processing aids, mycotoxins, antibiotics and pharmacological active substances and irradiation of food;

(c) the mechanisms and guidelines for accreditation of certification bodies engaged in certification of food safety management systems for food businesses;

(d) the procedure and the enforcement of quality control in relation to any article of food imported into India;

(e) the procedure and guidelines for accreditation of laboratories and notification of the accredited laboratories;

(f) the method of sampling, analysis and exchange of information among enforcement authorities;

(g) conduct survey of enforcement and administration of this Act in the country;

(h) food labelling standards including claims on health, nutrition, special dietary uses and food category systems for foods; and

(i) the manner in which and the procedure subject to which risk analysis, risk assessment, risk communication and risk management shall be undertaken.

(3) The Food Authority shall also -

(a) provide scientific advice and technical support to the Central Government and the State Governments in matters of framing the policy

and rules in areas which have a direct or indirect bearing on food safety and nutrition;

(b) search, collect, collate, analyse and summarise relevant scientific and technical data particularly relating to food consumption and the exposure of individuals to risks related to the consumption of food, incidence and prevalence of biological risk, contaminants in food, residues of various contaminants, identification of emerging risks, introduction of rapid alert system;

(c) promote, co-ordinate and issue guidelines for the development of risk assessment methodologies and monitor and conduct and forward messages on the health and nutritional risks of food to the Central Government, State Governments and Commissioners of Food Safety;

(d) provide scientific and technical advice and assistance to the Central Government and the State Governments in implementation of crisis management procedures with regard to food safety and to draw up a general plan for crisis management and work in close co-operation with the crisis unit set up by the Central Government in this regard;

(e) establish a system of network of organisation; with the aim to facilitate a scientific co-operation framework by the co-ordination of activities, the exchange of information, the development and implementation of joint projects, the exchange of expertise and best practices in the fields within the Food Authority's responsibility;

(f) provide scientific and technical assistance to the Central Government and the State Governments for improving co-operation with international organisations;

(g) provide, whether within or outside their area, training programmes in food safety and standards for persons who are or intend to become involved in food businesses, whether as food business operators or employees or otherwise;

(h) undertake any other task assigned to it by the Central Government to carry out the objects of this Act;

(i) contribute to the development of international technical standards for food, sanitary and phyto-sanitary standards;

(j) promote co-ordination of work on food standards undertaken by international governmental and nongovernmental organisations;

(k) promote consistency between international technical standards and domestic food standards while ensuring that the level of protection adopted in the country is not reduced; and

(l) promote general awareness about food safety and food standards.

Section 4 (1) b (ii) Powers and Duties of Officers and Employees

Establishment of Food Safety and Standards Authority of India

As per Section 4 of FSS Act, 2006- already available on website of FSSAI – www.fssai.gov.in

Composition of Food Authority and qualifications for appointment of its Chairperson and other Members.

As per Section 5 of FSS Act, 2006- already available on website of FSSAI.

Officers and other employees of Food Authority

As per Section 9 of FSS Act, 2006- already available on website of FSSAI.

Functions of the Chief Executive Officer of FSSAI

As per Section 10 of FSS Act, 2006- already available on website of FSSAI.

Duties and work allocation of other officers and employees of FSSAI

As per details enclosed at Annexure – A.

Work Allocation Chart of Officers of Food Safety and Standards Authority of India (FSSAI)		
Name	Designation	Function
Sh. Pawan Kumar Agarwal	Chief Executive Officer	As per FSS Act.
Sh. Kumar Anil	Advisor	Overall in-charge of the Standards Division
Sh. Sunil Kumar Bakshi	Advisor	Regulation Division, Codex Cell (Including National Codex Contact Point)
Dr. Bhaskar N.	Advisor	Quality Assurance and Laboratory
Ms. Madhavi Das	Chief Management Services Officer	Human Resources Division, TCB (Training and Communications) Division (including FSSAI Learning Portal), PC (Policy Coordination) and Corporate Engagement Cell (including Facilitation Centre), Coordination of Special projects, Library cum Knowledge Centre.
Sh. Sudesh Kumar Yadav	Director	Regulatory Compliance Division, Imports Division (including Helpline Cell and Vigilance, Northern Region, Delhi)
Dr. Rubeena Shaheen	Director	Risk Assessment and R&D Division (RARD), Risk Assessment Cell, R&D Scheme and Food Safety Knowledge Assimilation Network (FSKAN)
Ms. Suneeti Toteja	Director	Food Safety Management System (FSMS) Division, R&D Cell
Ms. Anita Makhijani	Scientist Group IV (3)	Standards Division
Ms. Varsha Gupta	Scientist Group IV (3)	Quality Assurance Division
Sh. Umesh Kumar Jain	Joint Director	Quality Assurance Division
Dr. Anil Chandra Mishra	Joint Director	Standards Division
Sh. Parveen Jargar	Joint Director	Regulatory Compliance Division (RCD)
Dr. A.K. Singla	Joint Director	Standards Division
Ms. Pritha Ghosh	Deputy Director	Training Division
Sh. Praful Ranjan	Deputy Director	Human Resources Division
Sh. P. Karthikeyn	Assistant Director	Regulations, Codex, Harmonisation of Standards
Sh. Anupam Rastogi	Assistant Director	Surveillance Division
Sh. Deepak Pandey	Assistant Director	Legal Division
Sh. Abhishek Lall	Assistant Director	International Cooperation (IC) Division
Sh. Sumer Singh Meena	Assistant Director	Policy, Coordination and General Administration (PC&GA) Division
Sh. Ravinder Kumar	Assistant Director	Policy, Coordination and General Administration (PC&GA) Division
Dr. Rajesh Kumar	Scientist Group IV(1)	Standards, Panels and Committees etc.
Ms. Sabita Jaiswal	Assistant Director	Import Division
Sh. Ajay Garg	Assistant Director	Import Division
Sh. Prabhat Kumar Mishra	Assistant Director	Regulatory Compliance Division (RCD)
Sh. Akhilesh Gupta	Assistant Director	Regulatory Compliance Division (RCD)
Sh. Madan Mohan Khantwal	Assistant Director	Regulatory Compliance Division (RCD)
Sh. Vinay Kumar Tarun	Assistant Director	Human Resources Division
Sh. Manish Kumar Srivastava	Assistant Director	Human Resources & Vigilance Division
Ms. Malika Taneja	Assistant Director	Information, Education and Communication (IEC) Division

Work Allocation Chart of Officers of Food Safety and Standards Authority of India (FSSAI)		
Name	Designation	Function
Sh. Shailender Kumar	Assistant Director	Quality Assurance Division
Sh. Nilesh Kumar Ojha	Assistant Director	Quality Assurance Division
Sh. Vivek Saxena	Assistant Director	Hindi Division
Sh. Ashok Kumar Mishra	Assistant Director	Training Division
Sh. Soumalya Banerjee	Assistant Director	Training Division
Ms. Manisha Narayan	Assistant Director	
Smt. Remya K. Kumar	Assistant Director	Food Safety Management System Division (FSMS) (Enforcement Div. on certain licensing issues)
Sh. Manoj Kumar	Assistant Director	Finance & Accounts Division (Finance)
Sh. Naresh Chitkara	Sr. Accounts Officer	Finance & Accounts Division (DDO)
Sh. Anil Mehta	Deputy Director	Authorised Officer- Delhi
Sh. B.S. Acharya, Delhi	Deputy Director	C.L.A.- Chandigarh and Uttar Pradesh
Sh. V. K. Pancham	Deputy Director	Authorised officer (Mumbai, JNPT), Designated Officer (Area of Jurisdiction Goa, Dadra & Nagar Haveli and Daman and Diu)
Sh. Ais Kumar	Deputy Director	Western Region, Mumbai
Sh. Vasant Gopinath Sarvade	Deputy Director	Western Region, Mumbai
Sh. K.U. Mehekar	Deputy Director	Designated Officer-Mumbai, Area of Jurisdiction Madhya Pradesh & Gujarat
Dr. Sheetal Gupta	Scientist Group IV (2)	Authorised officer (Mumbai Seaport and Airport)/Designated Officer for Licensing (area of jurisdiction Maharashtra)
Dr. M. Kannan,	Deputy Director	Designated Officer-Southern Regional, Chennai
Ms. Jitha K. K.	Assistant Director	(Authorised Officer- Southern Regional, Chennai
Sh. J. Lawrence	Assistant Director	Authorised officer, Southern Regional, Tuticorin Office
Sh. S. Pandiya Raja	Assistant Director	Southern Region, Chennai
Dr. Jeston George	Deputy Director	(Authorised Officer-Cochin Port)
Sh. Doles P.E.,	Assistant Director	Southern Region, Cochin
Sh. D. P. Guha	Joint Director	(Designated Officer and Authorised Officer-Eastern Region, Kolkata) Designated Officer (temporary basis), North Eastern Region, Guwahati, Designated Officer (Additional Charge), North Eastern Region, Assam, Arunachal Pradesh, Tripura, Manipur, Mizoram, Meghalaya and Nagaland.
Dr. A. K. Adhikari	Director	Central Food Laboratory, Kolkata
Dr. G.P. Sharma	Director	FRSL, Ghaziabad

Sec 4 (1) b (iii) Procedure followed in the decision making process, including channels of supervision and accountability

As per Section 11, 12, 13, 14, 15 and 18 of FSS Act, 2006 and FSS Rules/Regulations, 2011 Notified by the Authority- Already available on website of FSSAI.

Sec 4 (1) b (iv) The norms set by it for the discharge of its functions

Provisions under FSS Act, 2006, FSS Rules/Regulations, 2011 are followed in discharge of operational functions in FSSAI.

For administrative/financial matters, norms of Central Government are being followed including powers under section 10 of the FSS Act.

Sec 4 (1) b (v) The Rules, Regulations, Instructions, Manuals and Records, held by it or under its control or used by its employees for discharging its functions

List of the rules/regulations/instructions/manuals/records held in FSSAI for discharging its functions :-

1. The Food Safety and Standards Act, 2006.
2. The Food Safety & Standards Rules 2011.
3. Food Safety and Standards (Licensing & Registration of Food Businesses) Regulations, 2011.
4. Food Safety and Standards (Packaging and Labelling) Regulations, 2011.
5. Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011.
6. Food Safety and Standards (Prohibition and Restriction on Sales) Regulations, 2011.
7. Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011.
8. Food Safety and Standards (Laboratory and Sampling Analysis) Regulations, 2011.
9. Food Safety and Standards Authority of India (Transaction of Business at its Meetings) Regulations, 2010.
10. Food Safety and Standards Authority of India (Procedure for Transaction of Business of Central Advisory Committee) Regulations, 2010.
11. Food Safety and Standards Authority of India (Procedure of Scientific Committee and Scientific Panels) Regulations, 2010.
12. Food Safety and Standards Authority of India (Salary, Allowances and other Conditions of Service of Officers and Employees) Regulations, 2013.
13. Food Safety and Standards (Food for Health Supplements, Nutraceuticals, Foods for Special Dietary Uses, Foods for Special Medical purpose, Functional Foods, and Novel Food) Regulations, 2016.
14. Food Safety and Standards (Food Recall Procedure) Regulations, 2017.
15. Food Safety and Standards (Imports) Regulations, 2017.

Sec 4 (1) b (vi) A Statement of the categories of documents that are held by it or under its control.

Details of the Notification of the Food Safety and Standards Act, 2006, Rules and Regulations thereunder:

Sr. No.	Title of the Act/ Rules/ Regulations	Date of Notification
1.	Act: Food safety and Standards Act, 2006 (34 of 2006)	24 th August, 2006
2.	Rules: Food Safety and Standards Rules, 2011.	5 th May, 2011
	Amendment of the Rules: Food Safety and Standards (Amendment) Rules, 2014.	18 th July, 2014
	Regulations	
1.	Food Safety and Standards (Licensing & Registration of Food Businesses) Regulations, 2011	1st August, 2011
1.1	Food Safety and Standards (Licensing & Registration of Food Businesses) Amendment Regulations, 2013	10 th June, 2014
1.2	Food Safety and Standards (Licensing & Registration of Food Businesses) Amendment Regulations, 2016	13.07.2016
2.	Food Safety and Standards (Packaging and Labelling) Regulations, 2011	1st August, 2011
2.1	Food Safety and Standards (Packaging and Labelling) Amendment Regulations, 2013	7 th June, 2013
2.2	Food Safety and Standards (Packaging and Labelling) Amendment Regulations, 2013	27 th June, 2013
2.3	Food Safety and Standards (Packaging and Labelling) Amendment Regulations, 2015	17 th February, 2015
2.4	Food Safety and Standards (Packaging and Labelling) First Amendment Regulations, 2016	3 rd May, 2016
2.5	Food Safety and Standards (Packaging and Labelling) Second Amendment Regulations, 2016	25 th May, 2016
2.6	Food Safety and Standards (Packaging and Labelling) Third Amendment Regulations, 2016	13 th July, 2016
2.7	Food Safety and Standards (Packaging and Labelling) Fourth Amendment Regulations, 2016	23 th August, 2016
3.	Food Safety and Standards (Food Product Standards and Food Additives) Regulations, 2011	1st August, 2011
3.1	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2013	7 th June, 2013
3.2	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2013	27 th June, 2013
3.3	Food Safety and Standards (Food Product Standards	12 th July, 2013

Sr. No.	Title of the Act/ Rules/ Regulations	Date of Notification
	and Food Additives) Amendment Regulations, 2013	
3.4	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2014	5 th December, 2014
3.5	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	17 th February, 2015
3.6	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	4 th August, 2015
3.7	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	4 th November, 2015
3.8	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	4 th November, 2015
3.9	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	13 th November, 2015
3.10	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	13 th November, 2015
3.11	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2015	13 th November, 2015
3.12	Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations, 2016	11 th January, 2016
3.13	Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2016	3 rd May, 2016
3.14	Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2016	14 th June, 2016
3.15	Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2016	13 th July, 2016
3.16	Food Safety and Standards (Food Products Standards and Food Additives) Fifth Amendment Regulations, 2016	15 th July, 2016
3.17	Food Safety and Standards (Food Products Standards and Food Additives) Sixth Amendment Regulations, 2016	23 rd August, 2016
3.18	Food Safety and Standards (Food Products Standards and Food Additives) Seventh Amendment Regulations, 2016	5 th September, 2016
3.19	Food Safety and Standards (Food Products Standards and Food Additives) Eighth Amendment Regulations, 2016	14 th September, 2016
3.20	Food Safety and Standards (Food Products Standards and Food Additives) Ninth Amendment Regulations, 2016	10 th October, 2016

Sr. No.	Title of the Act/ Rules/ Regulations	Date of Notification
3.21	Food Safety and Standards (Food Products Standards and Food Additives) Tenth Amendment Regulations, 2016	10 th October, 2016
3.22	Food Safety and Standards (Food Products Standards and Food Additives) Eleventh Amendment Regulations, 2016	25 th October, 2016
3.23	Food Safety and Standards (Food Products Standards and Food Additives) Twelfth Amendment Regulations, 2016	15 th November, 2016
3.24	Food Safety and Standards (Food Products Standards and Food Additives) Thirteen Amendment Regulations, 2016	2 nd December, 2016
3.25	Food Safety and Standards (Food Products Standards and Food Additives) Fourteenth Amendment Regulations, 2016	29 th December, 2016
3.26	Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2017	31 st January, 2017
3.27	Food Safety and Standards (Food Products Standards and Food Additives) Second Amendment Regulations, 2017	13 th February, 2017
3.28	Food Safety and Standards (Food Products Standards and Food Additives) Third Amendment Regulations, 2017	13 th February, 2017
3.29	Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2017	15 th May, 2017
4.	Food Safety and Standards (Prohibition and Restriction on Sales) Regulations, 2011	1st August, 2011
4.1	Food Safety and Standards (Prohibition and Restriction on Sales) Amendment Regulations, 2013	8 th February, 2013
4.2	Food Safety and Standards (Prohibition and Restriction on Sales) First Amendment Regulations, 2016	23 rd August, 2016
4.3	Food Safety and Standards (Prohibition and Restriction on Sales) Second Amendment Regulations, 2016	23 rd August, 2016
5.	Food Safety and Standards (Contaminants, Toxins and Residues) Regulations, 2011	1st August, 2011
5.1	Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2014	3 rd December, 2014
5.2	Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2015	4 th November, 2015
5.3	Food Safety and Standards (Contaminants, Toxins	4 th November, 2015

Sr. No.	Title of the Act/ Rules/ Regulations	Date of Notification
	and Residues) Amendment Regulations, 2015	
5.4	Food Safety and Standards (Contaminants, Toxins and Residues) Amendment Regulations, 2015	4 th November, 2015
5.5	Food Safety and Standards (Contaminants, Toxins and Residues) First Amendment Regulations, 2016	4 th January, 2016
5.6	Food Safety and Standards (Contaminants, Toxins and Residues) Second Amendment Regulations, 2016	5 th January, 2016
5.7	Food Safety and Standards (Contaminants, toxins and Residues) Third Amendment Regulations, 2016	3 rd May, 2016
5.8	Food Safety and Standards (Contaminants, toxins and Residues) Fourth Amendment Regulations, 2016	10 th October, 2016
5.9	Food Safety and Standards (Contaminants, toxins and Residues) First Amendment Regulations, 2017	18 th January, 2017
6.	Food Safety and Standards (Laboratory and Sampling Analysis) Regulations, 2011	1st August, 2011
6.1	Food Safety and Standards (Laboratory and Sampling Analysis) Amendment Regulations, 2013	8 th February, 2013
7.	Food Safety and Standards Authority of India (Transaction of Business at its Meetings) Regulations, 2010	4th March, 2011
7.1	Food Safety and Standards Authority of India (Transaction of Business at its Meetings) First Amendment Regulations, 2016	16.08.2016
8.	Food Safety and Standards Authority of India (Procedure for Transaction of Business of Central Advisory Committee) Regulations, 2010	4th March, 2011
8.1	Food Safety and Standards Authority of India (Procedure for Transaction of Business of Central Advisory Committee) Amendment Regulations, 2015	12 th March, 2015
8.2	Food Safety and Standards Authority of India (Procedure for Transaction of Business of Central Advisory Committee) Amendment Regulations, 2016	28 th April, 2016
9.	Food Safety and Standards Authority of India (Procedure of Scientific Committee and Scientific Panels) Regulations, 2010	4th March, 2011
9.1	Food Safety and Standards Authority of India (Transaction of Business & Procedure of Scientific Committee and Scientific Panels) Regulations, 2016	2 nd December, 2016
10	Food Safety and Standards Authority of India (Salary, Allowances and other Conditions of Service of Officers and Employees) Regulations, 2013.	24th July, 2013

Sr. No.	Title of the Act/ Rules/ Regulations	Date of Notification
11.	Food Safety and Standards (Food for Health Supplements, Nutraceuticals, Foods for Special Dietary Uses, Foods for Special Medical purpose, Functional Foods, and Novel Food) Regulations, 2016.	23 rd December, 2016
12.	Food Safety and standards (Food Recall Procedure) Regulations, 2017.	18 th January, 2017
13.	Food Safety and standards (Import) Regulations, 2017.	9 th March 2017

Sec 4 (1) b (vii) The particulars of any arrangement that exists for consultation with, or representation by, the members of the public in relation to the formulation of its policy or implementation thereof.

Consultation with the members of the Public

1. Interaction with civil society and public already exists through letters, representations, electronic mails or through "feedback" option available at www.fssai.gov.in
2. Nationwide helpline (1800-11-2100) service is in operation to address queries regarding functions, procedures and implementation of FSS Act/Rules/Regulations.
3. The FSS Rules/ Regulations, including their amendments are placed in the public domain on the website for suggestions / observations / comments of the public. These comments are taken into consideration before the Rules / Regulations are finally notified in the Gazette.
4. Representatives from sectors covering Industry, Consumer Organisations, Farmers /Retailers associations are nominated as Members of the Authority. Representatives of these sectors are also included in the Central Advisory Committee.
5. Workshops/Seminars etc. are held involving stakeholders participation.

Sec 4 (1) b (viii) A statement of the boards, councils, committees and other bodies consisting of two or more persons constituted as its part or for the purpose of its advice and as to whether meetings of those boards, councils, committees and other bodies are open to the public or the minutes of such meetings are accessible for public.

- (i) Food Authority
- (ii) Central Advisory Committee
- (iii) Scientific Panels
- (iv) Scientific Committee

Minutes of Meetings of Food Authority and Central Advisory Committee are uploaded and put in public domain vide this Authority's Website

Sec 4 (1) b (ix) A directory of its officers and employees

It is uploaded on website: - www.fssai.gov.in

Sec 4 (1) b (x) the monthly remuneration received by each of its Officers and Employees, including the system of compensation as provided in its regulations

Annexure - B, Annexure - C and Annexure - D.

Remuneration of officers and Employees of FSSAI			
Sl. No.	Name	Designation	Grade Pay
1	Shri Ashish Bahuguna	Chairperson	80000 (fixed)-
2	Shri Pawan Kumar Agarwal	Chief Executive Officer	Pay Matrix in apex scale
3	Shri Kumar Anil	Advisor	10000
4	Shri Sunil Bakshi	Advisor	10000
5	Dr. Bhaskar N.	Advisor	10000
6	Ms. Madhavi Das	CMSO	10000
7	Dr. Rubeena Shaheen	Director	8700
8	Ms. Suneeti Toteja	Director	8700
9	Sh. Sudesh Kumar Yadav	Director	8700
10	Ms. Anita Makhijani	Scientist Group IV (3)	7600
11	Ms. Varsha Gupta	Scientist Group IV (3)	7600
12	Dr. Anil Chandra Mishra	Joint Director	7600
13	Sh. Umesh Kumar Jain	Joint Director	7600
14	Sh. Parveen Jargar	Joint Director	7600
15	Dr. A.K. Singla	Joint Director	8700
16	Sh. Raj Kumar	Joint Director	7600
17	Ms. Pritha Ghosh	Deputy Director	6600
18	Sh. Praful Ranjan	Deputy Director	6600
19	Dr. Rajesh Kumar	Scientist Group IV(1)	5400
20	Shri P. Karthikeyan	Assistant Director	5400
21	Shri Anupam Rastogi	Assistant Director	5400
22	Shri Deepak Pandey	Assistant Director	5400
23	Shri Sumer Singh Meena	Assistant Director	5400
24	Shri Manoj Kumar	Assistant Director	5400
25	Ms. Sabita Jaiswal	Assistant Director	5400
26	Shri Abhishek Lall	Assistant Director	5400
27	Dr. Ajay Garg	Assistant Director	6000
28	Shri Prabhat Kumar Mishra	Assistant Director	5400
29	Shri Madan Mohan Khantwal	Assistant Director	5400
30	Shri Ravinder Kumar	Assistant Director	5400
31	Sh. Manish Kumar Srivastava	Assistant Director	5400
32	Ms. Malika Taneja	Assistant Director	5400
33	Sh. Vinay Kumar Tarun	Assistant Director	5400
34	Sh. Shailender Kumar	Assistant Director	5400
35	Ms. Manisha Narayan	Assistant Director	5400
36	Sh. Vivek Saxena	Assistant Director	5400
37	Sh. Nilesh Kumar Ojha	Assistant Director	5400
38	Smt. Remya K Kumar	Assistant Director	5400
39	Sh. Akhilesh Gupta	Assistant Director	5400
40	Sh. Ashok Kumar Mishra	Assistant Director	5400
41	Sh. Soumalya Banerjee	Assistant Director	5400
42	Sh. Naresh Chitkara	Sr. F&A Officer	5400
43	Ms. Pushpinderjeet Kaur	Technical Officer	4600
44	Ms. Neera Dogra	Assistant	4200
45	Shri Anil Mehta	Deputy Director	6600
46	Shri B.S. Acharya	Deputy Director	6600
47	Sh. Rajesh Singh	Director	8700
48	Shri D.P. Guha	Joint Director	7600
49	Shri Jestto George	Deputy Director	6600
50	Shri Doles. P.E.	Assistant Director	5400
51	Ms. K.N. Dhanya	Technical Officer	4600

52	Dr. M. Kannan	Deputy Director	6600
53	Shri S. Pandiya Raja	Assistant Director	5400
54	Ms. Jitha K.K.	Assistant Director	5400
55	Sh. J. Lawrence	Assistant Director	5400
56	Ms Uma Maheshwari	Technical Officer	4600
57	Sh. P. Muthumaran	Director	8700
58	Shri V.K. Pancham	Deputy Director	6600
59	Shri Ais Kumar	Deputy Director	6600
60	Shri Vasant Gopinath Sarvade	Deputy Director	6600
61	Sh. K.U. Mehekar	Deputy Director	6600
62	Dr. Sheetal Gupta	Scientist Group IV (2)	6600
63	Dr. A. K. Adhikari	Director	8700
64	Dr. (Smt.) Geetanjali	Microbiologist	6600
65	Shri Surender Singh Raghav	Chief Tech. Officer	6600
66	Shri Deba Dutta Mishra	Sr. Analyst	5400
67	Shri Sankar Sa	Sr. Tech.Ast.	4800
68	Shri Ashutosh Bachhar	Tech. Assistant	4200
69	Shri Subhir Kumar Basu Roy Chawdhury	Tech. Assistant	4200
70	Shri Abhijit Roy	Tech. Assistant	4200
71	Ms. Chirasmita Saha	Tech. Assistant	4200
72	Smt. Subhra Mazumdar	Sr. Lab. Assistant	2800
73	Shri Subrata Saha	Sr. Lab. Assistant	2800
74	Smt. Sabita Mandi	Sr. Lab Assistant	2800
75	Shri Shasanka Shekhar Mondal	Sr. Lab Assistant	2800
76	Smt. Sampa Saha	Lab Assistant	2000
77	Syed Mohd. Shahzada	Lab Assistant	2000
78	Shri Samir Kumar Bhattacharya	Lab Assistant	2000
79	Shri Biplap Halder	Lab Assistant	2000
80	Shri Alope Kumar Das	Lab Assistant	2000
81	Shri Subrata Mondal	Lab Assistant	2000
82	Shri Pradip Paul	Lab Assistant	2000
83	Shri Ashok Kumar Saha	Head Clerk	4600
84	Shri Mriganka Sekhar Naskar	Accountant	4600
85	Shri Shambhu Sarkar	UDC	2800
86	Shri Dilip Kumar Roy	UDC	2800
87	Shri Dilip Kumar Gautam	UDC	2800
88	Shri Dipak Kumar Dutta	UDC	2800
89	Shri Animesh Kumar Majumder	UDC	2800
90	Shri Sajal Paul	LDC	2000
91	Shri Sandeep Das	LDC	2000
92	Shri Padma Chakraborty	LDC	2000
93	Shri Kumar Dhiraj	LDC	2000
94	Shri Ramashish Prasad	Jr. Hindi Translator	4800
95	Shri Subrota Das	Stenographer, Gr.I	4200
96	Smt. Sangita Palchowdury	Stenographer, Gr.II	4600
97	Shri Amit Bose	Stenographer, Gr.III	4200
98	Shri Sandip Kumar Kar	Store Keeper	1900
99	Sh. Sajan Paswan	Lab. Attendant	1800
100	Shri Tapas Kurmar Biswas	Lab. Attendant	1800
101	Shri Suresh Chandra	Lab. Attendant	1800
102	Shri Sachindra Nath Bala	Lab. Attendant	1800
103	Shri Subhash Chandra Nag	Lab. Attendant	1800
104	Shri Ram Chandra Gupta	Lab. Attendant	1800
105	Shri Lallan Prasad	Lab. Attendant	1800
106	Shri Khiromoni Mondal	Lab. Attendant	1800
107	Shri Swapan Kumar Majumdar	Supervisor	1800

108	Shri Biswajit Banerjee	Animal Attendant	1900
109	Shri Amit Kumar Chowdhury	Peon	1800
110	Shri Radha Krishna Das	Peon	1800
111	Shri Pradyut Naha	Peon	1800
112	Shri Gautam Gupta	Field Attendant	1900
113	Shri Raju Mallick	Sweeper	1800
114	Shri Dinesh Mallick	Sweeper	1800
115	Shri Biswajit Mazumdar	Darban	1800
116	Sh. Bablu Das	Watchman	1800
117	Shri Randhir Singh,	Assistant (Temporary)	4200
118	Shri Anuj Srivastava	Lab. Assistant (Temporary)	2000
119	Dr. G.P. Sharma	Director	8700
120	Smt. Laxmbai S Dhakatre	Sr. Scientific Assistant	4200
121	Shri Mahitosh Kumar	Sr. Analyst	5400
122	Sh. Ashok Kr. Patel	Tech. Assistant	4200
123	Shri Udaynath Khatua	Sr. Lab Assistant	2800

Annexure - C

Contractual Employees			
Sl. No.	Name	Designation	Gross
1	Ms. Kanika Aggarwal	Technical Officer	43,150.00
2	Ms. Sukhmani Singh	Technical Officer	43,150.00
3	Mr. Mritunjya Anand	Technical Officer	43,150.00
4	Ms. Nisha Aggarwal	Technical Officer	43,150.00
5	Ms. Aprajita Verma	Technical Officer	43,150.00
6	Ms. Pallavi Gautam	Technical Officer	43,150.00
7	Ms. Deepika Bansal	Technical Officer	43,150.00
8	Ms. Mili Saxena	Technical Officer	43,150.00
9	Ms. Priyanka Sharma	Technical Officer	43,150.00
10	Dr. Shelvi Aggarwal	Technical Officer	43,150.00
11	Sh. Soumyasmit Nanda	Technical Officer	43,150.00
12	Mr. Vrijesh Kumar Yadav	Technical Officer	43,150.00
13	Shri Vineet Shyam	Technical Officer	43,150.00
14	Sh. Krishna Kumar Nanda	Technical Officer	41,940.00
15	Mrs. Apoorva Srivastava	Technical Officer	41,940.00
16	Ms. Jyotika Raj	Technical Officer	41,940.00
17	Sh. Md. Amir Paray	Technical Officer	41,940.00
18	Ms. Jiji Mary Johnson	Technical Officer	41,940.00
19	Ms. Anamika	Technical Officer	41,940.00
20	Ms. Navneet Kaur	Technical Officer	41,940.00
21	Ms. Anju Kavi	Technical Officer	41,940.00
22	Ms. Jayamala Kumari	Technical Officer	41,940.00
23	Shri Satish Y. Patil	Technical Officer	40,740.00
24	Ms. Akshda Anil Bane	Technical Officer	40,740.00
25	Ms. Arkalina Dwibedi	Technical Officer	40,740.00
26	Ms. Vinita Verma	Technical Officer	40,740.00
27	Ms. Rashmi Gupta	Technical Officer	40,740.00
28	Shri Ajay Singh Katariya	Technical Officer	40,740.00
29	Ms. Kirti Gupta	Technical Officer	40,740.00
30	Shri Mritunjay Kumar Bhardwaj	Technical Officer	40,740.00
31	Sh. Amarsingh Pardeshi	Technical Officer	40,740.00
32	Sh. Chirag Gadi	Technical Officer	39,600.00
33	Ms. Rubi Mishra	Technical Officer	39,600.00
34	Ms. Aiman	Technical Officer	39,600.00

35	Sh. Ganesh V. Bhat	Technical Officer	39,600.00
36	Ms. Raga Madhuri Reddam	Technical Officer	39,600.00
37	Dr. Firdaus Jahan	Technical Officer	39,600.00
38	Shri Puneet Gupta	Technical Officer	39,600.00
39	Shri Satish Kumar	Technical Officer	39,600.00
40	Ms. Sakshi Pipliyal	Technical Officer	39,600.00
41	Ms. Ridhi Sood	Technical Officer	39,600.00
42	Ms. Shibani Panigrahi	Technical Officer	39,600.00
43	Ms. Shikha Bhardwaj	Technical Officer	39,600.00
44	Ms. Tripti Tayal	Technical Officer	39,600.00
45	Ms. Sonika Kumari	Technical Officer	39,600.00
46	Ms. Hiya Pandey	Technical Officer	39,600.00
47	Ms. Payel Maji	Technical Officer	39,600.00
48	Ms. Aswathy P.S.	Technical Officer	39,600.00
49	Ms. Manpreet Kaur	Technical Officer	39,600.00
50	Sh. Prakash C. Guggi	Technical Officer	39,600.00
51	Sh. Lalit Kumar	Technical Officer	39,600.00
52	Ms. Shivani Sharma	Technical Officer	39,600.00
53	Smt. Harshita Vyas	Technical Officer	39,600.00
54	Sh. Ashvini Jaiswal	Technical Officer	39,600.00
55	Ms. Nazia Hussain	Technical Officer	39,600.00
56	Sh. Subhash Roy	Technical Assistant	41,760.00
57	Shri Saurabh Singh	Technical Assistant	41,760.00
58	Shri Ashok Das	Assistant	43,150.00
59	Shri Gourish Baral	IT. Assistant	43,150.00
60	Shri Rajiv Kumar Singh	Account Assistant	43,150.00
61	Ms. Suman Chillar	Personal Assistant	41,760.00
62	Shri Abhilash Sharma	Personal Assistant	41,760.00
63	Shri Kamal Dhyani	IT. Associate	41,760.00
64	Shri Sachin Yadav	Protocol Assistant	39,350.00
65	Shri Ravi Shankar	Account Assistant	39,350.00
66	Ms. Priyanka Shukla	Helpline Executive	23,240.00
67	Shri Mohit Gaur	Helpline Executive	23,240.00
68	Shri Pankaj Kr. Arora	Data Associate	23,900.00
69	Shri Braj Kumar Singh	Care Taker	23,900.00
70	Ms. Renu Sharma	DEO	23,900.00
71	Mr. Jagdeep Kumar	DEO	23,900.00

72	Mr. Mukesh Kumar Dixit	DEO	23,900.00
73	Ms. Shivali Srivastava	DEO	23,900.00
74	Mr. Tarun Kumar	DEO	23,900.00
75	Mr. Ashwani Kumar	DEO	23,900.00
76	Ms. Preeti Sharma	DEO	23,900.00
77	Ms Pooja Rawat	DEO	23,900.00
78	Ms. Geetanjali	DEO	23,900.00
79	Ms. Kalpana Negi	DEO	23,900.00
80	Ms. Anita	DEO	23,900.00
81	Mr. Ashish Negi	DEO	23,900.00
82	Shri Sachin Parashar	DEO	23,900.00
83	Ms. Pushpa Singhal	DEO	23,900.00
84	Ms. D Porselvi	DEO	23,900.00
85	Ms. Vaishali Mardi	DEO	23,900.00
86	Ms Parul Goel	DEO	23,900.00
87	Shri Pradeep Kumar	DEO	23,900.00
88	Ms. Pragati Seth	DEO	23,900.00
89	Shri Jatin Kashyap	DEO	23,240.00
90	Shri Narender Kumar Thakre	DEO	23,240.00
91	Shri Abhishek Kumar Shahi	DEO	23,240.00
92	Shri Ranjit Singh	DEO	23,240.00
93	Shri Mukesh Kumar	DEO	23,240.00
94	Ms. Deepti Gupta	DEO	22,570.00
95	Shri Hareesh. R	DEO	22,570.00
96	Shri Keshav Kumar	DEO	22,570.00
97	Ms. Meenakshi	DEO	22,570.00
98	Sh. Ashwani Kumar	DEO	22,570.00
99	Ms. Shalu Singhal	DEO	22,570.00
100	Shri Anshul Gupta	DEO	21,930.00
101	Sh. Anil Sharma	DEO	23,900.00
102	Ms. Hemlata	DEO	23,900.00
103	Shri Narain Singh Rawat	Driver	22,310.00
104	Shri Meharwan Singh	Driver	22,310.00
105	Shri Bhupender Kumar	Attendant	21,990.00
106	Shri Gaurav Kumar	Attendant	21,990.00
107	Shri Rupesh Kumar	Attendant	21,990.00
108	Shri Rahul Sharma	Attendant	21,990.00
109	Shri Ajay Kumar	Attendant	21,990.00

110	Shri Shiv Kumar Mourya	Attendant	21,990.00
111	Shri Amit Kumar	Attendant	21,990.00
112	Shri Vikash Kumar	Attendant	21,990.00
113	Shri Darshan Singh	Attendant	21,990.00
114	Shri Ajay Kumar	Attendant	21,990.00
115	Shri Arvind Kumar Sharma	Attendant	21,990.00
116	Ms. Pooja	Attendant	21,990.00
117	Shri Rajesh Prasad	Attendant	21,380.00
118	Shri Manish Kumar	Attendant	21,380.00
119	Shri Prem Singh	Attendant	21,380.00
120	Shri Deepak Singh	Attendant	21,380.00
121	Shri Ajay Kumar Kushwaha	Attendant	21,380.00
122	Shri Bijender Singh	Attendant	21,380.00
123	Sh. Nitin Yadav	Attendant	21,380.00
124	Shri Awadh Prasad	Attendant	21,380.00

Consultants			
SN	Name	Designation	GROSS
1	Shri S.K. Sehgal	Consultant	35,000.00
2	Shri Gulshan Kumar	Consultant	46,660.00
3	Shri G.N. Mandal	Consultant	46,660.00
4	Dr. R. Kavitha Ramasamy	Scientist Group 3	76,730.00
5	Ms. Jyotsna Singh	Scientist Group 1	55,050.00
6	Shri Debashish Dutta	Scientist Group 1	55,050.00
7	Ms. Chittra Bamola	Scientist Group 1	55,050.00
8	Ms. Ratna Shrivastava	Scientist Group 1	55,050.00
9	Shri Tanmoy Prasad	CITO	2,62,500.00
10	Ms. Payal Abhichandani	Consultant	1,41,750.00
11	Ms. Namrata Khanna	Consultant	1,15,500.00
12	Shri Prashant Garg	Consultant	53,333.00
13	Ms. Maria Rajamani	Consultant	54,000.00
14	Ms. Heena Yadav	Consultant	75,600.00
15	Rubel Farma Dogra	Consultant	50,400.00
16	Ms. Meenakshi Verma	Consultant	50,000.00
17	Shri Avishek Raut	Consultant	45,000.00
18	Ms. Gifty Marium	Consultant	45,000.00
19	Mr. Praveen Pal	Consultant	66,667.00
20	Ms. Shweta Chaudhary	Consultant	91,667.00
21	Mr. Prashaath R.	Consultant	75,000.00
22	Mr. Shiddharth Shishodia	Consultant	62,500.00
23	Shri Deepak Kumar	Consultant	90,000.00
24	Ms. Pritha Tripathi	Consultant Scientist I	55,050.00
25	Ms. Aruna Bandil	Consultant (Asstt. Director(Tech.))	55,050.00

26	Ms. Kavitha M.	Consultant Scientist II	55,050.00
27	Ms. Monica Puniya	Consultant (Asstt. Director(Tech.))	55,050.00
28	Ms. Rijuta Pandav	Consultant	1,25,000.00
29	Shri T. Rangnathan	Consultant	37,193.00
30	Dr. S.C. Khurana	Consultant	69,990.00
31	Dr. A.K. Sharma	Consultant	93,320.00
32	Shri Ramesh Chandra	Consultant (Hindi)	42,880.00
33	Ms. Priyanka Bansal	Sr. Consultant IT	1,23,000.00
34	Ms. Archana Tiwari	Consultant (Scientist-III)	76,730.00
35	Ms. Kavisha Nigam	Consultant (Testing)	50,000.00
36	Ms. Nabani Ghosh	Consultant	80,000.00
37	Ms. Ruchika Sharma	Consultant (IT)	1,25,000.00
38	Ms. Sonia Thakur	Consultant (Graphic Designer)	41,667.00
39	Shri Pawan Kishore Verma	Consultant (Project Coordinator)	1,00,000.00
40	Shri Pankaj Kumar	Consultant (Project Coordinator)	73,333.00
41	Shri Vyome Mehta	Consultant (Onsite Manager)	35,000.00
42	Ms. Paramjeet Kaur	Consultant (Content Writer)	25,000.00
43	Shri Randhir Singh	Consultant	69,990.00
44	Shri Vijay Kumar	Consultant	69,990.00
45	Shri Raj Singh	Consultant	76,670.00
46	Dr. Sujata Singh	Consultant (Asstt. Director(Tech.))	55,050.00
47	Sh. Balam Giri Goswami	Consultant (Asstt. Director(Tech.))	55,050.00
48	Sh. Nitish Khaturia	Consultant	46,667.00
49	Sh. Dinesh Kumar Singh	Consultant (Onsite Manager)	28,333.00

Sec 4 (1) b (xi) The budget allocated to each of its Agencies, indicating the particulars of all plans, proposed expenditures and reports on disbursements made

Not Applicable

Sec 4(1) b (xii) The manner of execution of subsidy programmes, including the amounts allocated and the details of beneficiaries of such programmes

Not Applicable

Sec 4 (1) b (xiii) Particulars of recipients of concessions, permits or authorizations granted by it

Not Applicable

Sec 4 (1) b (xiv) Details in respect of the information, available to or held by it, reduced in an electronic form.

Legislation [FSSAI Act, 2006, FSSAI Rule, 2011, FSSA Regulations, 2011 etc.]

All Gazette Notifications, Advisories and Orders

Authority Profile

Annual Reports, which have been laid in Parliament.

Notices & Tenders

Information under RTI Act, 2005 etc.

The above information is already available on website : www.fssai.gov.in

Sec 4 (1) b (xv) The particulars of facilities available to citizens for obtaining information, including the working hours of a library or reading room if maintained for public use

- (i) Website - www.fssai.gov.in
(ii) Toll Free Helpline No. 1800112100

Particulars of other facilities available to citizens for obtaining information:

1. Exclusive Consumer Education Portal

Food Safety Connect portal: This portal allows a consumer to share their concerns, know their rights, track Food Business Operators license/registration certificate authenticity and view related articles/videos on food safety.

Website: <https://foodlicensing.fssai.gov.in/cmsweb/HOME.aspx>

2. Food Safety Connect (Redressal Mechanism)

Consumers can connect to FSSAI through various channels. Consumers can register their complaints and feedbacks about food safety issues related to adulterated food, unsafe food, substandard food, labelling defects in food and misleading claims & advertisements related to various food products.

Channels through which consumers can connect with FSSAI are:

- Helpline (Toll Free) 1800112100
- FSSAI APP
- Email: compliance@fssai.gov.in
- WhatsApp/SMS: 9868686868
- Facebook
- Twitter
- Formal representation
- Walk-in with prior appointment

3. Safe water portal: To enable consumer to make an informed choice on the quality of water being consumed

Website: <https://safewater.fssai.gov.in/CleanWater/home>

4. SNF portal: To prevent food borne infections and diseases and for complete nutrition for citizens everywhere at all times.

Initiatives under SNF portal:

- Safe and Nutritious Food@Home
- Safe and Nutritious Food@School
- Safe and Nutritious Food@Workplace
- Safe and Nutritious Food@Hospital
- Blissful Hygienic Offering to God (BHOG)
- Safe Food on track
- Serve Safe
- Clean Street Food

Website: <http://snfportal.in/>

5. Food Smart Consumer: Consumer's complete guide to Food Safety

Website: <http://foodsmart.fssai.gov.in/>

Sec 4 (1) b (xvi) The names, designations and other particulars of the Public Information officers.

Already available on website: www.fssai.gov.in

Sec 4 (1) b (xvii) Such other information as may be prescribed; and thereafter update these publications every year

NIL